

Shri S. N. Das: May I know whether instructors for these training centres have already been appointed?

Shri Kidwai: Not yet. All that will be done by the State Governments.

Shri M. L. Dwivedi: May I know by what time these trainees will be in a position to give education to the rural areas actually?

Shri Kidwai: As I have said, the centres have been selected and the trainees have been chosen by the State Governments. It will depend upon the nature of work that each State wants to have from its employees.

Shri M. L. Dwivedi: Is it not a fact that five centres are already running and persons are receiving training?

Shri Kidwai: Five centres have been selected and candidates are being selected by the State Governments.

Shri S. N. Das: What is the basis on which these centres have been selected?

Shri Kidwai: The centres have been selected on the recommendation of the State Governments.

Shri K. D. Malaviya: Will the Government kindly let us know the names of some of the Indian experts who have been consulted in connection with this scheme?

Shri Kidwai: I will require notice of that question.

Shri A. C. Guha: May I know the distinguishing features of these development projects from the community projects?

Shri Kidwai: This is for development of agriculture and training will be given in intensive development of agriculture, and introduction of new methods which experience in other countries and some parts of India have proved to be successful.

Shri N. K. Naidu: Is it proposed to locate any of these five centres in Andhra, where instruction may be given in the regional language?

Shri Kidwai: The statement gives the location of the five centres.

Josab Amjad Ali: Will Government enlighten us as to the nature of the superintendence which the Centre will have over the State Governments regarding the execution of this plan?

Shri Kidwai: There will be a committee which will send its men to

each centre to see whether the training that is given is according to the plan.

NON-DEPARTMENTAL ANCHAL MASTERS

*123. **Shri Velayudhan:** Will the Minister of Communications be pleased to state:

(a) whether the Non-Departmental Anchal Masters of the Travancore-Cochin State were placed on the same footing as the Post Masters when the integration took place with regard to salary and allowances; and

(b) what are the salary and allowances paid to the Non-Departmental Anchal Masters who are now Branch Office Post Masters?

The Minister of Communications (Shri Jagjivan Ram): (a) No, they were placed on the same footing as extra-departmental branch postmasters, to whom they correspond.

(b) They are allowed the same emoluments as extra-departmental branch Postmasters, but have been given the option to continue on the ex-State emoluments.

Shri Velayudhan: May I know whether this order has been brought into effect and they are drawing the salary sanctioned by the order?

Shri Jagjivan Ram: Orders have been issued.

Shri Velayudhan: May I know whether the orders have been given effect to?

Shri Jagjivan Ram: That information I have not got with me.

Orders have been issued and there will be no difficulty in their drawing the salary sanctioned.

EASTERN ZONE (RAILWAYS)

*124. **Shri Velayudhan:** Will the Minister of Railways be pleased to state:

(a) whether the regrouping of the Railways of the Eastern Zone has been carried out or not;

(b) how far the Government have met the demands put forth by various interests against the regrouping of E. L. Railways; and

(c) where the new Headquarter of the Eastern Zone is situated?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) The Sealdah Division and the loop sections of the Howrah Division have been included in the Eastern Railway.

(c) Calcutta.

Shri Velayudhan: May I know whether the hon. Minister is aware that there was a change in the regrouping system from what was announced on the floor of the House last April by the former Minister of Transport and also the decision arrived at by the Central Advisory Council for Railways?

Shri L. B. Shastri: Yes, there were some changes. Discussions took place between the Railway Ministry and the State Governments and after consultation they decided to have six zones, as published in the Press and mentioned in the explanatory memorandum of the Budget.

Shri Velayudhan: May I know, Sir, whether the employees of the E. I. R. have expressed any concern regarding their transfer to the Gorakhpur station which has been made the present headquarters of the regrouped railway.

Shri L. B. Shastri: An assurance has already been given that no person will be transferred without his consent.

श्री जांगड़े : क्या माननीय मंत्री महोदय बतलायेंगे कि पूर्वी रेलवे को कितने विभागों में विभक्त किया गया है, और हर डिवीजन के हेडक्वार्टर्स कहाँ कहाँ हैं ?

[Shri Jangde: Will the hon. Minister state as to how many Divisions the Eastern Railway has been divided into and where are the Headquarters of each Division situated?]

श्री एल. बी. शास्त्री : पूर्वी रेलवे में दो खास खास हिस्से मिले लिये गये हैं। एक बी० एन० बार० द्वारा ईस्ट इंडियन रेलवे का वह हिस्सा जो कि लखनऊ मुरादाबाद और इलाहाबाद डिवीजन को छोड़ कर बाकी रह जाता है। उसका हेडक्वार्टर कलकत्ते में है और उस के कई डिवीजन हैं।

[Shri L. B. Shastri: The Eastern Railway has been formed by regroup-

ing two particular sections. It comprises B.N.R. and that portion of East Indian Railway which remains after separating the Lucknow Moradabad and Allahabad Division. Its Headquarters is at Calcutta and it has several Divisions.]

श्री जांगड़े : पूर्वी रेलवे का मध्यप्रदेश में जो डिवीजनल हेडक्वार्टर है वह कहाँ है ?

[Shri Jangde: Where is the Divisional Headquarters of Eastern Railway situated in Madhya Pradesh?]

श्री एल० बी० शास्त्री : इसके लिये नोटिस चाहिये।

[Shri L. B. Shastri: I require notice for that.]

Shri Dhulekar: May I know whether the schemes for the covering of railway platforms already decided upon by the Government will be affected by this regrouping and be discussed again or whether they will stand?

Shri L. B. Shastri: They will stand.

Shri S. C. Samanta: May I know what are the other demands put forward by the business interests, Provincial Governments and the various associations?

Shri L. B. Shastri: Several demands were made by various interests and all of them were taken into consideration. The matter was discussed with the Chief Minister of Bengal and other States. Of course no complete agreement has been arrived at, but most of the States have agreed to the regrouping we have decided upon.

Shri Meghnaad Saha: Is the hon. Minister aware that before the Railway Administration was taken over by the Central Government it was under a Railway Board and the main principle of the Railway Board was that the Railways should be administered in the interests of technical and business efficiency?

Mr. Speaker: He is perhaps giving information rather than asking for it.

Shri T. K. Chandhuri: May I know which are the States which did not agree to the decisions that were arrived at? He said 'most of the States'.

Shri L. B. Shastri: Well, every State has practically agreed. There

is a difference on one or two points, especially in regard to West Bengal.

Shri T. K. Chaudhuri: What are the points of difference and which are the States which have disagreed?

Mr. Speaker: I think it will be too long a question to be put in.

SUGAR PRODUCTION

*125. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of sugar produced in India during the year 1951-52; and

(b) the total quantity of *gur* produced in India during the same period?

The Minister of Food and Agriculture (Shri Kidwai): (a) 13.50 lakh tons upto 30-4-52.

(b) 27.44 lakh tons (estimated).

Dr. Ram Subhag Singh: May I know whether the production of sugar and *gur* in 1951-52 has increased over that in 1950-51?

Shri Kidwai: Yes, it increased because the cultivation of sugarcane had increased by almost 20 per cent during the last two years.

Dr. Ram Subhag Singh: May I know whether the Government of India has suggested to the sugarcane producing States to reduce the prices of sugarcane and, if so, whether that advice has been accepted by all the sugarcane-producing States?

Shri Kidwai: Yes, several suggestions for the reduction of cane prices were made, but the Governments concerned thought that it would adversely affect the income of the agriculturists.

Shri Dabhi: What are the normal annual requirements of the country of sugar and *gur*?

Shri Kidwai: The normal requirement of sugar is about one million tons, but I am sure that if the price is reduced the requirements will increase.

Shri Pocker Saheb: May I know whether Government expects more production in 1952-53 so as to be able to export sugar from India?

Shri Kidwai: There is no export of sugar because the production costs here are higher than those in any other country.

Shri Gurupadaswamy: May I know whether Government would think of decontrolling sugar in the near future?

Shri Kidwai: The sugar position today is such that it can be decontrolled, but the question is that the cane had been purchased at a very high cost and if all the sugar is sold in the free market, perhaps both the mill-owners and the Government will suffer a great loss. Therefore we are trying to find some export market, and the present-day situation will be taken into consideration when the next year's prices are fixed.

SUBSIDY FOR CONSTRUCTING WELLS IN SCARCITY AREAS

*126. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India have given subsidy to any State for constructing wells in scarcity areas;

(b) if so, to which State or States such subsidies have been given; and

(c) the total amount of money given as such subsidies to different States?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) Uttar Pradesh. Proposals from certain other States which suffered from scarcity are under consideration.

(c) Rs. 24,00,000.

Dr. Ram Subhag Singh: May I know how many wells are proposed to be constructed in U.P. this year?

Shri Kidwai: They propose to construct 6,000 wells.

Dr. Ram Subhag Singh: May I know whether any portion of the expenditure will be met by the State Governmental source?

Shri Kidwai: I think so, but I would require notice.

Dr. Ram Subhag Singh: May I know whether the cultivators are also required to share the expenditure and, if so, what would be their share?

Shri Kidwai: Cultivators are given *taccavi* loans in some cases.

Dr. Ram Subhag Singh: May I know the reasons which led the Government to abandon subsidising the construction of wells in non-scarcity areas?

Shri Kidwai: Nothing has been abandoned. The normal procedure for providing water for irrigation is being carried on. But this is specially for the scarcity areas.